

Management of Companies

*1659. **Shri Morarka:** Will the Minister of Commerce and Industry be pleased to state:

(a) the number of companies which have managing agents whose office would terminate on 15th August, 1960 under section 330 of the Companies Act;

(b) what arrangement Government propose to make so as to avoid any dislocation of work or management of these companies; and

(c) whether any advice has been given to such companies by Government?

The Minister of Commerce (Shri Kanungo): (a) to (c). It is estimated that 5,055 companies had managing agencies at the commencement of the Act. The term of appointment of all these managing agents, except those whose agreements have been already renewed under Section 328, and who may have ceased to act as managing agents, will expire on the date mentioned unless they are reappointed with the approval of the Central Government for a fresh term under the provisions of the Companies Act. As it is for companies to seek renewal of their managing agencies in good time, if they so desire, and as the statutory position on this subject is well known to trade and industry, no special advice has been considered necessary. The provisions of Section 298 of the Act should ensure that there is no dislocation of work, where a company does not wish to renew its managing agency agreement or where the term of appointment of a managing agent due to expire on the 15th August, 1960, is not renewed.

Rayon Pulp Factory

*1660. { **Shri Balakrishnan:**
Shri Shivananjappa:

Will the Minister of Commerce and Industry, be pleased to state:

(a) whether the team of Japanese

have submitted their report and recommendations in connection with the establishment of a Rayon Pulp Factory in India; and

(b) if so, the nature of such recommendations?

The Minister of Industry (Shri Manubhai Shah): (a) No, Sir,

(b) Does not arise.

Trade and Commerce Delegations

2678. **Shri Ram Krishan Gupta:** Will the Minister of Commerce and Industry be pleased to state the expenditure incurred on Trade and Commerce Delegations of foreign countries which visited India during 1958, country-wise?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): A statement is laid on the Table of the House. [See Appendix VI, annexure No. 24]

Ambar Charkhas in Punjab

2679. { **Shri D. C. Sharma:**
Shri Daljit Singh:

Will the Minister of Commerce and Industry be pleased to state:

(a) the number of Charkhas to be distributed in the Centres of Ambar Charkha in Punjab during 1959-60; and

(b) the amount of Central assistance proposed to be given in this respect?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): (a) and (b). The details of the programme have not yet been finalised. The Khadi and Village Industries Commission has, however, tentatively agreed to provide funds to the extent of Rs. 54,500 as grant and Rs. 2,32,000 as loans for the introduction of 500 Ambar Charkhas and for other items of the Ambar Charkha programme